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West Bengal Appropriation (No. 2) Act, 1958

5 of 1958

[17 July 1958]

CONTENTS

1. Short title

2. Issue of Rs. 73,97,26,001 out of the Consolidated Fund of West Bengal for the year 1958-59, in addition to the sum already authorised to be withdrawn for that year

3. Appropriation

SCHEDULE 1 :- <u>SCHEDULE</u>

West Bengal Appropriation (No. 2) Act, 1958

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PREAMBLE

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the service of the year ending on the thirty-first day of March, 1959.

Whereas it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the service of the year ending on the thirty-first day of March, 1959;

It is hereby enacted in the Ninth Year of the Republic of India, by the Legislature of West Bengal, as follows:-

1. For Statement of Objects and Reasons, see the Calcutta Gazette. Extraordinary, of the 24th June 1958, Part IVA, page 2339; for proceedings of the West Bengal Legislative Assembly, see the proceedings of the meeting of that Assembly held on the 26th June, 1958; and for proceedings of the West Bengal Legislative Council, see the proceedings of the meeting of that Council held on the 3rd July, 1958.

1. Short title :-

This Act may be called the West Bengal Appropriation (No. 2) Act,

1958.

2. Issue of Rs. 73,97,26,001 out of the Consolidated Fund of West Bengal for the year 1958-59, in addition to the sum already authorised to be withdrawn for that year :-

In addition to the sum of fifty-three crores, nine lakhs and twentyeight thousand rupees authorised to be withdrawn and appropriated under the West Bengal Appropriation (Vote on Account) Act, 1958, (Act 1 of 1958.) there may be paid and applied from out of the Consolidated Fund of West Bengal, sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees seventy-three crores, nintyseven lakhs, twenty-six thousand and one towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1959, in respect of the services specified in column 2 of the Schedule.

3. Appropriation :-

The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1959.

SCHEDULE 1

SCHEDULE

1.	2	3		
Grant No.	Services and	Sums not exceeding		
	purposes. Voted by the Legislative Assembly.		Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	A-Direct Demand on the Revenue.			
1	4-Taxes on Income other than Corporation Tax and Estate Duty.	3,85,000		3,85,000
2	7-Land Revenue	2.86.97.000		2.86.97.000

SCHEDULE (See sections 2 and 3)

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	AA-Principal Revenue Heads- Forest and other Capital Accounts outside the Revenue Account.			
	65-Payment of Compensation to land-holders etc., on the abolition of the Zemindary System.	1,00,00,000		1,00,00,000
	Total-Grant No. 2	3,86,97,000		3,86,97,000
	A-Direct Demand on the Revenue.			
3	8-State Excise Duties	28,07,000		28,07,000
4	9-Stamps	5,80,000		5,80,000
5	10-Forest	60,21,000		60,21,000
6	11-Registration	14,69,000		14,69,000
7	12-Taxes on Vehicles		2,25,000	2,25,000
8	12A-Sales Tax	16,21,000		16,21,000
9	13-Other Taxes and Duties	7,10,000		7,10,000
	C-Revenue Account of Irrigation, Navigation, Embankment and Drainage Works.			
10	17-Interest on Irrigation Works (commercial)		21,97,000	21,97,000
11	XVII-Irrigation- Working Expenses	16,59,000		16,59,000
	18-Other Revenue expenditure financed from Ordinary	72,07,000		72,07,000

Revenues.			
H-Civil Works and Miscellaneous Public Improvements.			
51A-Interest on Capital Outlay on Multipurpose River Schemes.		65,79,000	65,79,000
5IB-Other Revenue expenditure connected with Multipurpose River Schemes.	17,07,000		17,07,000
CC-Capital Account of Irrigation, Navigation, Embankment and Drainage Works outside the Revenue Account.			
68-Construction of Irrigation, Navigation, Embankment and Drainage Works (commercial).	26,78,000		26,78,000
68A-Construction of Irrigation, Navigation, Embankment and Drainage Works (non- commercial).	33,33,000		33,33,000
HH-Capital Account of Civil Works and Miscellaneous Public Improvements outside the Revenue Account.			
80A-Capital	34.58.000		34.58.000

	Outlay on	,,		,,
	Multipurpose River Schemes outside the			
	Revenue Account.			
	Total-Grant No. 11	2,00,42,000	65,79,000	2,66,21,000
	E-Debt Services.			
12	22-Interest on Debt and other obligations		1,78,52,000	1,78,52,000
13	23-Appropriation for Reduction or Avoidance of Debt.		1,54,47,000	1,54,47,000
	F-Civil Administration.			
14	25-General Administration	2,12,81,000	7,72,000	2,20,53,000
15	27- Administration of Justice	58,61,000	20,38,000	78,99,000
16	28-Jails and Convict Settlements	62,50,000		62,50,000
17	29-Police	5,21,88,000		5,21,88,000
18	30-Ports and Pilotage	8,07,000		8,07,000
19	36-Scientific Departments	49,000		49,000
20	37-Education	8,25,66,000		8,25,66,000
21	38-Medical	3,17,71,000		.3,17,71,000
22	39-Public Health	1,54,39,000		1,54,39,000
23	40-Agriculture- Agriculture	2,92,68,000		2,92,68,000
	FF-Civil Administration- Capital Account outside the Revenue Account.			
	71-Capital Outlay on Schemes of Agricultural Improvement	28,48,000		28,48,000

	and Research outside the Revenue Account.		
	Total-Grant No. 23	3,21,16,000	3,21,16,000
	F-Civil Administration.		
24	40-Agriculture- Fisheries	13,71,000	13,71,000
25	41-Veterinary	25,62,000	25,62,000
26	42-Co-operation	23,79,000	23,79,000
27	43-Industries- Industries	49,52,000	49,52,000
	H-Civil Works and Miscellaneous Public Improvement.		
	52-Interest on Capital Outlay on Electricity Schemes.		
	52A-Other Revenue Expenditure connected with Electricity Schemes.		
	XLI-Receipts from Electricity Schemes- Working expenses.		
	HH-Capital Account of Civil Works and Miscellaneous Public Improvements within the Revenue Account.		
	53-Capital Outlay on Electricity Schemes met out of Revenue.		

21	FF-CIVII Administration- Capital Account outside the Revenue Account.		
	72-Capital Outlay on Industrial Development outside the Revenue Account.	74,37,000	74,37,000
	HH-Capital Account of Civil Works and Miscellaneous Public Improvements outside the Revenue Account.		
	81A-Capital Outlay on Electricity Schemes outside the Revenue Account.		
	Total-Grant No. 27	1,23,89,000	1,23,89,000
	F-Civil Administration		
28	43-Industries- Cottage Industries	71,57,000	71,57,000
	FF-Civil Administration- Capital Account outside the Revenue Account.		
	72-Capital Outlay on Industrial Development outside the Revenue Account-Cottage Industries.	4,24,000	4,24,000
	Total-Grant No.	75.81.000	75.81.000

	28	,,		, .,,
	F-Civil Administration.			
29	43-Industries- Cinchona	21,35,000		21,35,000
30	47-Miscellaneous Department-Fire Services	23,32,000		23,32,000
31	47-Miscellaneous Department- Excluding Fire Services.	73,65,000		73,65,000
	H-Civil Works and Miscellaneous Public Improvements.			
32	50-Civil Works	2,45,04,000	8,29,000	2,53,33,000
	J-Miscellaneous.			
33	54-Famine	1,42,95,000		1,42,95,000
34	54B-Privy purses and allowances of Indian Rulers.	1,14,000		1,14,000
35	55- Superannuation allowances and pensions	93,43,000	1,49,000	94,92,000
	JJ-Miscellaneous Capital Account within the Revenue Account.			
	55A- Commutation of pensions financed from Ordinary Revenues.			
	JJ-Miscellaneous Capital Account outside the Revenue Account.			
	83-Payments of commuted value of pensions	4,00,000	3,000	4,03,000
	Total-Grant No. 35	97.43.000	1.52.000	98,95,000

	J-Miscellaneous.			
36	56-Stationery and Printing	45,69,000		45,69,000
37	57- Miscellaneous- Contributions	95,21,000	12,19,000	1,07,40,000
38	57- Miscellaneous- Other Miscellaneous Expenditure.	1,01,84,000		1,01,84,000
	JJ-Miscellaneous Capital Account outside the Revenue Account.			
	82-Capital Account of other State Works outside the Revenue Account.	3,70,76,000		3,70,76,000
	Total-Grant No. 38	4,72,60,000		4,72,60,000
	E-Debt Services.			
39	22-Interest on Debt and other obligations- Expenditure on displaced persons.		67,000	67,000
	J-Miscellaneous.			
	57- Miscellaneous- Expenditure on the displaced persons.	-2,05,32,000		-2,05,32,000
	JJ-Miscellaneous Capital Account outside the Revenue Account.			
	82-Capital Account of other State Works outside the Revenue Account-	1,23,63,000		1,23,63,000

	Expenditure on displaced			
	persons. Public Debt.			
	Loans for displaced persons		10,35,000	10,05,000
	Loans and Advances by State Government.			
	Loans and Advances to displaced persons.	2,17,89,000		2,17,89,000
	Total-Grant No. 39	1,36,20,000	11,02,000	1,47,22,000
	E-Debt Services.			
40	22-Interest on Debt and other obligations - Community Development Projects.		6,50,000	6,50,000
	M-Extraordinary Items.			
	63B-Community Development Projects, National Extension Service and Local Development Works.	1,22,38,000		1,22,38,000
	JJ-Miscellaneous Capital Account outside the Revenue Account.			
	82-Capital Account of other State Works outside the Revenue Account- Community Development Projects.	9,54,000		9,54,000

40	Loans for Community Development Projects		8,40,000	8,40,000
	Loans and Advances by State Government.			
	Loans and Advances under Community Development Projects.	19,91,000		19,91,000
	Total-Grant No. 40	1,51,83,000	14,90,000	1,66,73,000
	M-Extraordinary Items.			
41	63-Extraordinary charges in India	2,91,68,000		2,91,68,000
42	64C-Pre-Partition Payments	13,08,000		13,08,000
	HH-Capital Account of Civil Works and Miscellaneous Public Improvements outside the Revenue Account.			
43	80A-Capital Outlay on Multipurpose River Schemes outside the Revenue Account- Damodar Valley Project.	5,70,86,000		5,70,86,000
44	81-Capital Account of Civil Works outside the Revenue Account.	4,04,89,000		4,04,89,000
45	J-Miscellaneous. XLVIA-Receipts	1,93,00,000	16,52,000	2,09,52,000
	from Road and Water Transport	1,55,00,000	10,52,000	2,09,52,000

	Schemes- Working Expenses JJ-Miscellaneous Capital Account outside the Revenue Account.			
	82B-Capital Outlay on Road and Water Transport Schemes outside the Revenue Account.	32,37,000		32,37,000
	Total-Grant No. 45	2,25,37,000	16,52,000	2,41,89,000
46	85A-Capital Outlay on State Schemes of Government Trading.	1		1
	Public Debt.			
47	Floating Debt Loans from Reserve Bank of India			
	Loans from Union Government		2,35,62,000	2,35,62,000
	Other loans- Loans from the National Agricultural Credit (Long Term Operation) Fund of the Reserve Bank of India.			
	Total-Grant No. 47		2,35,62,000	2,35,62,000
	Loans and Advances by State Government.			
48	Loans and Advances by State	1,64,39,000		1,64,39,000

Government			
Grand Total	66,46,10,001	7,51,16,000	73,97,26,001